

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/54/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Mr. Dilip Satyanarayan Agarwal
NAME OF THE RESPONDENT(S)	Bank of Maharashtra
UNDER SECTION	95 of IBC

ORDER

Due to internet connectivity issues, **matter is adjourned to 28.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)